

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).508/2013

YASIN & ANR.

Petitioner(s)

VERSUS

MURARI LAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/08/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms Tanim Kishore, Adv.
Mr. Ejaz Maqbool, Adv.

For Respondent(s)

Mr. Ashok Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Matter is complete in all respects.

No further steps required to be taken in the matter. It be
processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj